

[Shri Annasahib Shinde]

Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library, See No. LT-3747/70].

NOTIFICATIONS UNDER INDIAN
TELEGRAPH ACT, 1885

SHRI SHER SINGH : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (5) of section 7 of the Indian Telegraph Act, 1885 :—

- (1) The Indian Telegraph (Seventh Amendment) Rules, 1970, published in Notification No. G. S. R. 774 in Gazette of India, dated the 8th May, 1970.
- (2) The Indian Telegraph (Sixth Amendment) Rules, 1970, published in Notification No. G. S. R. 775 in Gazette of India, dated the 11th May, 1970.
- (3) The Indian Telegraph (Fifth Amendment) Rules, 1970, published in Notification No. G. S. R. 903 in Gazette of India, dated the 13th June, 1970. [Placed in Library. See No. LT—3748/70].

12. 43 hrs.

ESTIMATES COMMITTEE
MINUTES

SHRI THIRUMALA RAO (Kakihada) : Sir, I beg to lay on the Table Minutes of the sittings of the Estimates Committee relating to—

- (1) Hundred and twenty-third Report on the Ministry of Labour, Employment and Rehabilitation (Department of Labour and Employment)--Employees' State Insurance Corporation.
- (2) Hundred and twenty-eighth Report on the Ministry of Home Affairs--Union Territory of Andaman and Nicobar Islands.

PARLIAMENTARY COMMITTEES—
SUMMARY OF WORK

SECRETARY : I beg to lay on the Table a copy of the 'Parliamentary Committees—Summary of Work' pertaining to the period 1st June, 1969 to 31st May, 1970.

STATEMENT RE : SECOND STEEL
PLANT IN ORISSA

MR. SPEAKER : Shri Bhagat.

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI B. R. BHAGAT) : Sir, there has been concern...

श्री शिव चंद्र झा (मधुवनी) : अध्यक्ष महोदय, इस के लिए काल अटेंशन नोटिस दिया गया है। आप उस को मंजूर करें ताकि हमें प्रश्न पूछने का मौका मिले और हम क्रास एग्जामिन कर सकें। इस तरह से तो एक तरफा बात हो जाती है।

अध्यक्ष महोदय : हालांकि आप फैसला कर के आये हैं कि आप को कुछ कहना ही है, लेकिन इस के पहले आप मेरी बात सुन लें। इस के बारे में डिस्कशन आ रहा है। यह जो स्टेटमेंट है उस के बारे में भी आप को मौका मिलेगा। जो कुछ आप को कहना हो वह आप उस वक्त कह लें।

श्री शिव चंद्र झा : मंत्री महोदय को काल अटेंशन के जवाब में कुछ तो कहना चाहिये।

अध्यक्ष महोदय : कालिग अटेंशन के बजाय डिस्कशन रख दिया गया है।

SHRI B. R. BHAGAT : There has been concern.....

MR. SPEAKER : He can lay it on the Table.

SHRI S. KUNDU (Balasore) : Let it be circulated.

MR. SPEAKER : Yes, it will be circulated. Laying on the Table means that it will go to every Member.

SHRI B. R. BHAGAT : I beg to lay on the Table a copy of the statement relating to the location of second Steel Plant in Orissa.

Statement regarding Second Steel Plant in Orissa

There has been concern in the House and agitation outside in regard to the setting up of a second steel plant in Orissa. In this connection, reference has been made to certain reports prepared by consultants like Dasturco and Kuljians. The facts are that as early as 1948-49, three foreign consultants, at the instance of the Government of India, had studied possible locations for setting up steel plants. Some of the sites recommended by them in Orissa were Barekote, Sambalpur, Hirakud and Bonaigarh. On the basis of these studies, Government at that time decided to set up a steel plant at Rourkela.

2. Since then, further studies have been made and on the basis of these studies, and on careful consideration of the locational and other advantages as indicated therein, Government came to the conclusion that during the Fourth Plan steps should be taken to set up steel plants at the three sites mentioned by the Prime Minister in her statement on the 17th April, 1970, namely, in the regions of Hospot, Visakhapatnam and salem. This does not, however, preclude either expansion of existing plants or erection of new plants at other sites. With the growing demand for steel, it will, in fact, be necessary to consider both these measures to add to the steel capacity of the country.

3. The agitation today is to set up a steel plant in Bonaigarh. This place is only about 25 miles away from Rourkela. The installed capacity of Rourkela is 1.8 million tonnes and when this is reached there will be scope to develop the plant to a capacity of nearly 4 million tonnes. The time that

will be taken to expand Rourkela, and the cost of such expansion will be less than if a new plant of similar capacity were to be set up elsewhere, even in its neighbourhood.

4. In the Rourkela steel plant itself there is a proposal to produce cold rolled grain oriented sheets which would involve an investment of Rs. 45 crores. Many proposals in the field of iron and steel put forward by the Government of Orissa have been encouraged and approved. These include further expansion of Barbil Pig Iron Works setting up of a ferro-vanadium project, setting up of a sponge iron/billet plant and an industrial complex, including production of foundry grade pig iron at Talcher.

5. A suggestion has been made that at least a feasibility study on a second steel plant in Orissa should be undertaken. I would like to make it clear that the procedure which Government have been following is, in the first instance, to study the advantages of a particular location from various points of view, such as transport facilities, proximity to raw materials, availability of water and power and the cost of development of the infra-structure in the area. It is on the basis of such preliminary studies that a decision has to be taken about a plant location. Only after such a decision is taken that a techno-economic feasibility study is undertaken for a plant.

6. Facilities available in Orissa as well as in other parts of the country for locating new steel plants are fully known to Government. In view of the constraints on our resources, both financial and technical, and in view of our decision to depend entirely on indigenous know-how, it is not possible to take up more than a limited number of steel plants at a time. In subsequent Plan periods, however, more steel plants will undoubtedly have to be set up and new locations taken into account. The Hon'ble Members and the people of Orissa may rest assured that full consideration will be given to the facilities in Orissa and in other States in the future programme of development of steel industry in the country.